

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-09-2023 AT 02.00 P.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(IB)/74(CHE)2022**  
**NAME OF THE PETITIONER : Transtar Handling & Warehousing Co**  
**NAME OF THE RESPONDENT(S) : Ennore Cargo Container Terminal Pvt Ltd**  
**UNDER SECTION : Sec 9 Rule 6 of IBC, 2016**

**ORDER**

Representing Counsel Mr.AS.Vishwajith appears for the Petitioner.  
Representing Counsel Mr.K.Bijay Sundar appears for the Respondent.

Ld. Counsel for the Petitioner is directed to file Monthly GST Returns, categorising the invoices in the GST Returns within a week from today and serve copy on the other side.

Affidavit be filed by the Respondent as to not taking ITC Credit in respect of the above transactions.

List the Petition on **05.10.2023** for further arguments.

  
**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

ss

  
**SANJIV JAIN  
MEMBER (JUDICIAL)**